

B.2.89

~~Ar~~ OA
Hon. D.S. Mishra, A.M.
Hon. G.S. Sharma, J.M.

An application has been moved on behalf of the applicant seeking to implead the Union of India through General Manager, Northern Railway, New Delhi, a copy of which has already been given to learned counsel for the respondents on 3.2.89, but no objection has been filed. The application for impleadment is allowed. Fresh Notice be issued to the newly added respondents to file reply within a month. Case is adjourned to 15.3.89.

}
J.M.

bc
A.M.

8.2.89.
brc/

15.3.89

Dismissed as not
pressed by Hon'ble
Hon. K. Ramanathan

JESW
15/3/89